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Title: Introduction of the Salaries and Allowances of Officers of Parliament (Amendment) Bill, 1998.

MR. SPEAKER: Now, let us take Item No. 2 of the Supplementary List of Business. Shri Madan Lal Khurana.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI MADAN LAL KHURANA): Sir, I beg to move for leave to introduce a Bill further to amend the Salaries and Allowances of Officers of Parliament Act, 1953.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Salaries and Allowances of Officers of Parliament Act, 1953."

The motion was adopted.

MR. SPEAKER: The hon. Minister may now introduce the Bill.

SHRI MADAN LAL KHURANA: Sir, I introduce** the Bill.

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**Introduced with the Recommendation of the President.